

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

STARRED QUESTION NO:48
ANSWERED ON:04.03.2002
LABOUR REFORMS
IQBAL AHMED SARADGI;MANSINH PATEL

Will the Minister of LABOUR be pleased to state:

- (a) whether the Government propose to review the existing Labour Laws to link our economy with the emerging economy of the World;
- (b) if so, the details thereof;
- (c) whether the Government are contemplating to implement labour reforms to attract foreign investment in the country;
- (d) if so, the details thereof;
- (e) whether the Group of Ministers on Labour reforms have cleared a number of changes in the Labour Laws;
- (f) if so, the details thereof;
- (g) whether there is strong protest from various sectors of the Society on this issue;
- (h) if so, the details thereof; and action taken in this regard;
- (i) whether the 2nd Labour Commission has since submitted its report to the Government;
- (j) if so, the details thereof; and
- (k) the time by which the labour reforms are likely to be implemented?

Answer

MINISTER OF LABOUR (SHRI SHARAD YADAV)

(a) to (k): A Statement is laid on the Table of the House.